

DIVISION BENCH  
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/117(KB)2021  
IA(COMPANIES.ACT)/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ICORE SUPER CEMENT PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

**Mr.S.K.Tiwari,Adv. ] For the petitioner**

**Mr.Jayesh Choradia,Adv. ]**

**Ms.Sonam Agarwal, PCS ] For the Respondent No.1 & 3**

**Ms.Shruti Singhania, PCS ]**

**Mr. Faizan Yakub, Adv. ]For Respondent No.4**

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **05/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member(Judicial)**